

**Unpaid money with companies**

4224. SHRI A. ELAVARASAN: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether the Ministry plans to analyse data on unpaid and unclaimed money lying with various companies besides throwing up a list of entities that are not complying with such norms;

(b) if so, the details thereof;

(c) whether it is a part of initiatives aimed at promoting investor education and awareness for growth of corporate sector in the country as well as to protect the interest of investors; and

(d) if so, the details thereof

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS (SHRI SACHIN PILOT) : (a) to (d) Ministry of Corporate Affairs has decided to analyse data uploaded by companies on the 'MCA 21' portal regarding unpaid and unclaimed money lying with them. The uploaded data is available on [www.iepf.gov.in](http://www.iepf.gov.in) which is dedicated towards promoting investor education and awareness. It is expected that this step will help investors to claim their rightful unpaid dues.

**Fair trade practices by companies**

4225. SHRI MOHD. ALI KHAN:

SHRIMATI T. RATNA BAI:

SHRI AVTAR SINGH KARIMPURI:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether Government has asked the companies to ensure fair trade practices;

(b) if so, the details thereof and the response received so far, from each company; and

(c) if not the reasons therefor?